

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/22/2020 IN ORIGINAL APPLICATION  
NO.170/1870/2018**

**DATED THIS THE 14<sup>th</sup> DAY OF AUGUST, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
(On video conference from Central Administrative Tribunal, Bangalore  
Bench at Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from his residence at New Delhi)**

Sri Manish Bajpai  
S/o S.N.Bajpai  
Aged about 47 years  
Residing at B/01 (fire service ISRO Qtrs)  
14<sup>th</sup> A Main Road  
HAL 2<sup>nd</sup> Stage  
Indira Nagar, Bangalore-560078. ....Petitioner

(By Advocate Shri Anil Shekar K S - through video conference)

Vs.

1. Dr. SIVAN K  
SECRETARY  
Department of Space  
Anthariksha Bhavan  
New BEL Road  
Bangalore-560231.

2. Dr.P.KUNNIKRISHNAN  
THE DIRECTOR  
U R Rao Satellite Centre (URSC)  
Old Airport road  
Vimanapura Post  
Bangalore-560017.

3. Smt.KAMALA RAJESH  
THE DEPUTY SECRETARY  
To the Government of India  
Department of Space  
Anthariksha Bhavan  
New BEL Road  
Bangalore-560231. ....Respondents

**O R D E R (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the Contempt Petition with liberty to file fresh one with better particulars.

2. Dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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